

age script called "Manavi", based on the numeral pattern and evolved by one Shri Motilal Gurtu;

(b) whether Government have referred the script and the language to experts;

(c) if so, the opinions of the experts, and

(d) if not, reasons therefor?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (d). A statement is laid on the Table.

#### STATEMENT

(a) & (b) Yes, Sir.

(c) The "Manavi" language script was examined by linguistic experts in the Ministry of Education in consultation with Shri Motilal Gurtu himself as far back as August, 1959. In their opinion it could never be applied to the speakers of the whole world.

(d) Does not arise

#### Production of Milk in Military Farms

**3709. Shri U. M. Trivedi:** Will the Minister of Defence be pleased to state:

(a) the total quantity of milk produced in military farms during 1961-62;

(b) how it was disposed of; and

(c) the net profit earned?

**The Minister of State in the Ministry of Defence (Shri Raghuramaiah):** (a) to (c). Audited figures regarding the production of milk in Military Farms, the profit earned, etc. during the year 1961-62 are not yet available. It has been estimated that a quantity about 126 lakhs litres of milk was produced in Military Farms during the year. This milk was mainly issued to troops as part of their rations and a small portion of it issued on payment. A portion of the milk was also fed to calves in the Military Farms and the balance converted into cream and butter and then disposed of. The profit made during the

year has been assessed at about Rs. 15 lakhs.

#### Unauthorised Constructions in Delhi

**3710. Shri Rameshwar Tantia:** Will the Minister of Home Affairs be pleased to state:

(a) the provisions made by the Building Committee of Delhi Municipal Corporation regarding the unauthorised constructions;

(b) whether it is a fact that the recent demolition order has been kept in abeyance for some time; and

(c) if so, the steps proposed for checking unauthorised constructions in future?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) (b) & (c). The entire matter is under the consideration of the appropriate authorities under the Delhi Municipal Corporation Act, 1957.

#### Purchase of New Trucks by Tripura Town out-Agency

**3711. Shri Sarkar Murmu:** Will the Minister of Home Affairs be pleased to state:

(a) whether any licence has been given to Tripura Town Out-agency Agartala, for the purchase of new 'Tata Mercedes Benz' trucks at fair price and when such licence was given;

(b) if so, the number of trucks for which licenses were given and the number of them which were actually purchased; and

(c) whether the agency has sold any of these trucks in the meantime?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) & (b). No licence is required for the purchase of Tata Mercedes Benz Trucks and their purchase is open to all.

(c) The Tripura Out-agency were recommended by the Administration for the supply of some Tata Merce-

des Benz Trucks. A complaint has recently been made that some of the trucks so supplied, have been sold by the said agency.

#### Grant for Uplift of Tribals in West Bengal

3712. Shri Sarkar Murmu: Will the Minister of Home Affairs be pleased to state:

(a) whether any amount was granted to Government of West Bengal for the uplift of the tribal people in 1961-62;

(b) if so, the amount granted; and

(c) the major items for which the sum was allocated?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrashekhar): (a) Yes, Sir. Grants were given in respect of schemes for Scheduled Tribes.

(b) Rs. 7.75 lakhs in the Centrally sponsored programme and Rs. 14.60 lakhs in respect of State Plan schemes.

#### (c) I. Education

(i) Payment of tuition fees, book grants, stipends and boarding grants.

(ii) Construction of hostels and primary Schools.

#### II. Economic Uplift.

(i) Agriculture

(ii) Animal Husbandry

(iii) Co-operation

(iv) Commerce and Industry.

#### III. Health, Housing & other schemes

(i) Medical & Public Health

(ii) Irrigation

(iii) Roads

(iv) Forests

(v) Institute for Research, Planning, Evaluation & Cultural Development.

(vi) Social Workers' Training Institute.

#### Deaths by Electrocution in Durgapur Steel Plant

3714. Shri Dinen Bhattacharya: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that on the 24th May, 1962 a worker died by electrocution at Durgapur project;

(b) whether it is a fact that within the last three months at the same project, a number of workers died by electrocution; and

(c) if so, the details thereof?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b): No, Sir.

(c) Question does not arise.

दहेज निषेध अधिनियम के अधीन मामले

३७१५. श्री राम सेवक यादव : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) दहेज निषेध अधिनियम, १९६१ के लागू होने से अब तक विभिन्न राज्यों में कितने मामले उसके अधीन दर्ज किये गये,

(ख) उनमें से कितनों का फैसला हो गया और उन पर क्या फैसले दिये गये ; और

(ग) कितने मामले अभी विचाराधीन हैं और उन पर अब तक निर्णय न लिये जाने के क्या कारण हैं ?

विधि मंत्रालय में उपमंत्री (श्री विभूषेन्द्र मिश्र) : (क), (ख) और (ग) : समवर्ती क्षेत्र में होने के कारण, दहेज प्रतिषेध अधिनियम, १९६१ का प्रशासन राज्य सरकारों और संघ राज्यक्षेत्र-प्रशासनों के अधीन है। इन से यह अपेक्षा नहीं की जाती कि वे इन मामलों इत्यादि से सम्बन्ध रखने वाले आंकड़े केन्द्रीय सरकार को भेजें। आंध्र प्रदेश, केरल, मध्य प्रदेश, महाराष्ट्र, मैसूर, उड़ीसा, राजस्थान उत्तर प्रदेश और पश्चिमी बंगाल की राज्य सरकारों तथा अण्डमान और निकोबार द्वीप, दिल्ली, हिमाचल प्रदेश,